

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 16 of 2014

Dated : 16th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**D.P. Chirania ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta for R-1
Mr. Elangbam P.S.
Ms. Ishita Choudhuri Dasgupta

Mr. Bipin Gupta
Mr. S.K. Bansal for R-2 – R-4

ORDER

The learned counsel for the Appellant wants to file rejoinder submission. He is directed to file the rejoinder by 01.07.2014 after serving copy on the other side.

Post the matter for hearing on **9th July, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**